

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1499

ANSWERED ON:29.07.2015

Teaching and Non Teaching Staff on Contractual Basis

Baig Shri Muzaffar Hussain;Patil Shri Bheemrao Baswanthrao;Ray Dr. Ravindra Kumar;Reddy Shri J.C. Divakar;Suman Shri Balka

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the total number of teaching and non-teaching staff working on contractual basis in schools under the Sarva Shiksha Abhiyan (SSA), State-wise;
- (b) whether several States including Delhi have appointed teachers including technical teachers on contract basis and if so, the details thereof and the reasons therefor;
- (c) whether the Government is aware that some of the staff is working on contractual basis for the last ten years in some States including Jammu and Kashmir and if so, the reasons therefor; and
- (d) whether the Government has any proposal to make them permanent in future and if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a): The total number of contract teachers working against posts sanctioned under Sarva Shiksha Abhiyan (SSA) is 701583 as on 31st March, 2015. The data with respect to non-teaching staff is not maintained centrally. The details of contract teachers, State-wise, are at Annexure.

(b): Yes, Madam. Under SSA, there is no provision for technical teacher. National Capital Territory of Delhi has hired 3059 contract teacher under SSA.

(c)&(d): SSA, a centrally sponsored scheme is implemented through the State Governments and State Implementation Societies (SISs) that are separately registered societies with staff deputed from the State governments or appointed on contract basis. The recruitment and service conditions of teachers, non-teaching staff and contract employees are in the domain of State Governments.

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